

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-477(PB)/2017

IN THE MATTER OF:

| | | |
|-------------------------------------|------|----------------------|
| Au Small Finance Bank Ltd. | | Applicant/petitioner |
| Vs. | | |
| Prabhu Shanti Real Estate Pvt. Ltd. | | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 10.01.2020

Coram:

SH. B. S. V. PRAKASH
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|---|
| For the Applicant | - |
| For the Respondent | - |

ORDER

Due to paucity of time matter could not be taken up.

List for further consideration on 21.01.2020.


(B. S. V. PRAKASH KUMAR)
ACTG PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

10.01.2020
Ritu Sharma